Central Administrative Tribunal Madras Bench

OA/310/01204/2014

Dated Thursday the 6th day of June Two Thousand Nineteen

PRESENT

Hon'ble Mr. P.Madhavan, Member(J) & Hon'ble Mr.T.Jacob, Member(A)

Tmt Lourdammal
W/o Mr. Veeramuthu,
Madha Kovil Street, Odhiyampattu,
Villianoor Post,
Puducherry 605 110.
By Advocate M/s.M.Baskaran

.. Applicant

Vs.

Union of India, rep. by its
 Secretary to Government,
 Department of Personnel & Administrative Reforms,
 (Personnel Wing),
 Government of Puducherry,
 Puducherry.

2. Union of India, rep. by its Secretary to Government, Education Department,

Puducherry. .. Respondents

By Advocate Mr.R.Syed Mustafa

2 OA 1204/2014

ORAL ORDER

[Pronounced by Hon'ble Mr.P.Madhavan, Member(J)]

No representation for the applicant. CFR is represented by junior counsel. It was noted on the last hearing on 02.4.2019 that the applicant had remained unrepresented on the past several dates. Accordingly the matter was posted under the caption 'For dismissal'.

2. As there is no representation for the applicant today also, it is clear that the applicant is not interested in prosecuting this case. Accordingly, the OA is dismissed for non-prosecution.

(T.Jacob) (P.Madhavan) Member(A) Member(J)

06.06.2019

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